

FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi – 110001

Appeal No. 23(66)/2012 – IC

IN THE MATTER OF:

Mohd. Tarique Mustafa
15-D, DDA Flats
Mata Sundari Road
New Delhi- 110 002

Appellant

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan, New Delhi

Respondent

Date of Hearing : 2.7.2012

Present:

1. None present for the Appellant.
2. Smt. Asha Sota, CPIO
3. Shri Kishore Kumar, Section Officer, Judicial Section, Department of Legal Affairs, Ministry of Law & Justice.

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23/66/2012-IC
2.7.2012
Shri Kishore Kumar
Section Officer, Judicial Section
Department of Legal Affairs
Ministry of Law & Justice

ORDER

1. The appellant in his appeal has stated that the Department has not given the complete information against his application dated 31.03.2012. The CPIO has stated that the Appellant was informed vide Department's letter No. 21(522)/2012-IC dated 01.06.2012 that specific Diary No. 2420 of the MLJ dated 28.10.2009 is not traceable in Judicial Section. However, the Applicant's name has been added in the list of aspiring Advocates for the Delhi High Court Panel and he will be called for the interview in due course and it is also stated that although there was some inadvertent delay in furnishing the information which is unintentional and regretted because the Department was trying to find out the aforesaid receipt.
2. Section Officer, Judicial Section is directed to make another effort to find out the papers relating to the Diary No. 2420 and send the reply to the Applicant at the earliest.

3. The Appeal is disposed off.
4. File is consigned to records.
5. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005.

(Satish Chandra)
Joint Secretary & Legal Adviser
First Appellate Authority

To

1. Mohd. Tarique Mustafa, 15-D, DDA Flats, Mata Sundari Road, New Delhi- 110 002
(by Speed Post).
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi- 110001.
3. Shri Jagdish Kumar, SO, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi- 110001.
4. Shri Kishore Kumar, Section Officer, Judicial Section, Department of Legal Affairs, Ministry of Law & Justice.
5. PPS to Law Secretary for information.

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